

**IV ADDITIONAL DISTRICT AND SESSIONS COURT,
DODDABALLAPURA.**

CAUSE LIST DT. 22.06.2020.

HEARING :-

1. Misc 10005/2018
2. AA 10001/2018
3. MC 10048/2020
4. CrI.Misc. 10057/2020
5. CrI.Misc. 10058/2020
6. CrI.Misc. 10059/2020

ARGUMENTS:-

7. RA 10048/2016
8. P & SC 10027/2020
9. MA 10076/2019
10. RA 10052/2018

FIRST HEARING :-

11. MA 10008/2020
12. MA 10009/2020
13. MC 10173/2020
14. MC 10174/2020
15. MC 10177/2020
16. MC 10178/2020
17. MC 10180/2020

JUDGMENT

18. SC 10016/2019

ORDERS

19. CrI.Misc. 10056/2020

Sd/-

(C.CHANDRASEKHAR)

IV Addl. Dist. & Sessions Judge,
Doddaballapura

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA

CAUSE LIST DATED 22-06-2020

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CC 814/2014	HEARING	RDP	PYR
2	MIS 24/2011	FUR.HEARING	MKM	CG
3	CC 583/2012	ARGUMENT	A.PP	TGV
4	Os 437/2015	HEARING	DKL	ANL
5	OS 201/2015	HEAR ING	L.S	RM
6	CC 591/2012	ARGUMENT	A.PP	MGV
7	CC 416/2012	ARGUMENT	A.PP	HMM
8	CC 628/2014	ARGUMENT	A.PP	RM
9	CC 165/2011	ARGUMENT	A.PP	KRN
10	CC 54/2009	ARGUMENT	A.PP	MGV

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CC 200/2012	ARGUMENT	A.PP	DMR/TCP
2	OS 45/2010	ARGUMENT	L.KUMAR	ANL, DGH
3	OS 13/2011	ARGUMENT	BSM	NL
4	OS 185/2006	ARGUMENT	MKM	PS, KSS
5	OS 47/2017	HEARING	BSM	DG,MKM
6	OS 231/2016	HEARING	HMM	SN
7	OS 495/2018	HEARING	DKL	..
8	OS 65/2018	HEARING	SAK	DAS
9	CC 499/2010	JUDGEMENT	A.PP	LMN
10	CC 830/2014	JUDGEMENT	A.PP	KRN

22-6-20
Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High court of Karnataka.